

श्री लिंग रेड्डी :
 श्री प्र० रं० चक्रवर्ती :
 श्री सिद्धेश्वर प्रसाद :
 श्री बागड़ी :
 डा० राम सनेहर लोहिया :
 श्री मधु सिन्हा :
 श्री किशन पटनायक :
 श्री रामनेवक यादव :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री 7 अप्रैल, 1966 के अतारांकित प्रश्न संख्या 3470 के उत्तर में यह बताने की कृपा करेंगे कि :

(क) क्या नेताओं की मूर्तियां लगाने के सम्बन्ध में सरकार ने इस बाँच अन्तिम निर्णय कर लिया है ;

(ख) यदि हाँ, तो उस का क्या परिणाम निकला है ; और

(ग) यदि नहीं, तो इस बारे में कब तक अन्तिम निर्णय किये जाने की संभावना है ?

निर्माण, आवास तथा नगर विकास मंत्री (श्री मेहरचन्द खन्ना) : (क) से (ग) मामला अभी तक सरकार के विचाराधीन है ।

Centrally-Sponsored Irrigation Projects

*103. Shri Linga Reddy:
 Shri P. R. Chakraverti:
 Shri Warrior:
 Shri P. Venkatasubbaiah:
 Shri Ravindra Varma:
 Shri Basappa:
 Shrimati Renuka Barkataki:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1644 on the 12th May, 1966 and state:

(a) whether any final decision has since been taken on the proposed Centrally-sponsored irrigation projects;

(b) if so the decision taken thereon;

(c) the States that have sponsored the schemes; and

(d) the names of the schemes sponsored with the estimated costs thereof alongwith the land sought to be irrigated or power to be generated?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No, Sir.

(b) to (d). Do not arise.

Gold Control Order

*104. Shri Nambiar:
 Shri Sidheshwar Prasad:
 Shri Kolla Venkaiah:
 Shrimati Renuka Ray:
 Shri Hem Barua:
 Shri Hari Vishnu Kamath:
 Shri Surendranath Dwivedy:
 Shri Nath Pai:
 Shri Bhagwat Jha Azad:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri Naval Prabhakar:
 Dr. L. M. Singhvi:
 Shri Sezhiyan:
 Shri Yashpal Singh:
 Shri Bagri:
 Shri Ram Sewak Yadav:
 Dr. Ram Manohar Lohia:
 Shri Kishen Pattnayak:
 Shri Madhu Limaye:
 Shri Maheswar Naik:
 Shri P. C. Borooah:
 Shri Prakash Vir Shastri:
 Shri Hukum Chand
 Kachhavaiya:
 Shri Jagdev Singh Siddhanti:
 Shri Raghunath Singh:
 Shri Shree Narayan Das:
 Shri Bibhuti Mishra:
 Shri R. S. Pandey:
 Shrimati Renu Chakravarty:
 Shri D. D. Puri:
 Dr. P. Srinivasan:
 Shrimati Renuka Barkataki:
 Shri Achal Singh:
 Shri Onkar Lal Berwa:
 Shri P. R. Chakraverti:
 Shri Linga Reddy:
 Shrimati Maimoona Sultan:
 Shri P. Venkatasubbaiah:

Shri R. Barua;
Shri N. R. Laskar;
Shri Liladhar Kotoki;
Shri M. Rampure;

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government propose to withdraw the Gold Control Order; and

(b) if so, from what date and in what manner?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) The entire question of Gold Control is at present under re-examination with a view to consider whether the measure needs to be continued, discontinued or modified in any way.

(b) In view of the reply to (a) above, this does not arise.

पश्चिमी कोसी की बड़ी नहर का निर्माण

* 105. श्री लहटन चौधरी :
 श्री श्री नारायण दास :
 श्रीमती जयाबेन शाह :

क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिमी कोसी की बड़ी नहर के निर्माण के लिये नेपाल की सरकार से कोई समझौता किया गया है ;

(ख) यदि हाँ, तो इस समझौते की मुख्य शर्त क्या है तथा निर्माण कार्य में अब तक कितनी प्रगति हुई है ; और

(ग) यदि नहीं, तो उस के क्या कारण हैं ?

सिंचाई और विद्युत् मंत्री (श्री फखरुद्दीन अहमद) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) करार के मसौदे पर विचार किया जा रहा है ।

Seizure of Aircraft and Motor Parts in Calcutta

*106. **Shri Vishwa Nath Pandey;**
Shri Kindar Lal;
Shri M. L. Dwivedi;
Shri S. C. Samantia;
Shri Bhagwat Jha Azad;
Shri Subodh Hansda;
Shri Ram Harkh Yadav;
Shri Braj Bihari Mehrotra;
Shri Kapur Singh;
Shri Buta Singh;
Shri Narasimha Reddy;
Shri Kishen Pattnayak;
Shri Madhu Limaye;
Dr. Ram Manohar Lohia;

Will the Minister of Finance be pleased to state:

(a) whether the Customs Authorities recently raided the premises of a firm in Calcutta and seized huge quantities of imported aircraft and motor parts;

(b) if so, the name of the firm raided;

(c) the value of the goods seized;

(d) whether it is a fact that the goods imported by the firm were not declared to the Customs; and

(e) the action taken against the firm for the violation of import control and other irregularities connected therewith?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) The Customs authorities raided the premises of a firm in Calcutta in May, 1966, and seized some motor car parts. No aircraft parts were seized.

(b) M/S MWK International Ltd. Inc, Calcutta-16.

(c) The value of the goods seized is Rs. 6,000 approximately.

(d) Some of the seized goods had not been declared and some other's misdeclared, to the Custom authorities.

(e) Four show cause notices have so far been issued, in connection with